

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 132 of 2012 & IA nos. 247 & 248 of 2012
Appeal No. 133 of 2012 & IA nos. 249 & 250 of 2012

Dated : 5th August, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. V.J. Talwar, Technical Member

Appeal No. 132 of 2012 & IA nos. 247 & 248 of 2012

M/s. Junagadh Power Projects Pvt. Ltd. ... Appellant(s)
Versus

Gujarat Urja Vikas Nigam Ltd. & Ors. ... Respondent(s)

Appeal No. 133 of 2012 & IA nos. 249 & 250 of 2012

M/s. Amreli Power Projects Ltd. ... Appellant(s)
Versus

Gujarat Urja Vikas Nigam Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant (s) : **Mr. Sanjay Sen, Sr. Adv.,**
Ms. Shikha Ohri
Mr. Benarjee
Mr. Ruth Elwin

Counsel for the Respondent(s): **Mr. Anand K. Ganesan,**
Ms. Swapna Seshadri for R-1

ORDER

We have heard the learned Senior Counsel for the Appellant for some time.

Post the matter for further hearing on **03.09.2013 at 2.30 p.m.**

(V.J. Talwar) (Rakesh Nath) (Justice M. Karpaga Vinayagam)
Technical Member Technical Member Chairperson